GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION No. 1548

TO BE ANSWERED ON 10.02,2021

Coal Mines

1548. SHRI ANURAG SHARMA:

Will the Minister of COAL be pleased to state:

- (a) the updated State-wise details of coal mines nationalized under Coal Mines (Nationalization) Act, 1973; and
- (b) the schemes being run in Uttar Pradesh to promote coal based industries such as cement plant, power plant, textiles, etc.?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES

(SHRI PRALHAD JOSHI)

- (a) At present, 4 coal blocks under Coal Mines (Nationalization) Act. 1973 are in production whose details are attached at Annexure.
- (b) No schemes of the Government of India are being run in Uttar Pradesh to promote coal based industries such as cement plant, power plant, textiles etc.?

Annexure

The details of coal blocks under CMN Act presently in production:-

Sl. No	Name of Coal Block allocated	State	Name of the Company	End -Use	Date of Allotment
1	Tasra	Jharkhand	Steel Authority of India Ltd.(SAIL)	Sponge Iron	17.04.1996
2	Pakri-Barwadih	Jharkhand	NTPC	Power	11.10.2004
3	Moher	Madhya Pradesh	Sasan Power Limited (SPL)	Power	13.09.2006
4	Moher-Amlori Extn	Madhya Pradesh	Sasan Power Limited (SPL)	Power	13.09.2006